

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2057
ANSWERED ON:08.03.2011
BASIC AMENITIES IN CITIES
Ahir Shri Hansraj Gangaram

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has sanctioned 91 projects for providing basic amenities in small and mid-tier cities in Maharashtra;
- (b) if so, the details thereof alongwith the financial assistance likely to be provided in this regard;
- (c) whether the sanctioned funds have been released by the Union Government for the above sanctioned projects;
- (d) if so, the details of the sanctioned amount alongwith the amount released to the State Government; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (d): Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), 94 projects of 86 towns of the State of Maharashtra were considered for release of funds committing Additional Central Assistance (ACA) of Rs.2166.39 crore and an amount of Rs.1401.29 crore has been released to the State. A list showing details of projects sanctioned, approved cost, ACA committed, funds released etc. is at Annexure.

(e): Question does not arise, in view of reply to part (a) to (d) above.